

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 321 OF 2016

Dated: 15th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s API Ispat & Power Tech (P) Ltd. Appellant(s)
Versus
Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar
Mr. Rohan Ahlawat

Counsel for the Respondent(s) : Mr. Apoorv Kurup
Ms. Nidhi Mittal for R-1

Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Mr. Parichita Chowdhury for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **21-05-2019**.

**(S.D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**